

2  
02 23 8/10

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

notice issued  
to all respondents

01/06

3/6/10  
30/07

AD In R-1 & 2  
not Lach.  
AD In R-3 under  
for App / Counter.

02/08

Regn

Order Dt. 03.08.10.

petitioner is absent in call  
Matter is adjourned to  
15.09.10. for the  
respondents to appear  
& file Counter.

Return A.D. from R-1, R-2  
be awaited.

clerk  
03.08.10  
sy. Regr.

MA. 518/10 for withdrawal  
20.A.

Sh  
9/9/10

Beach

Or. Dt. 08.09.10

copy 2 under  
issued to all respondents

02/09

30/09

Order dated 8.9.2010

Heard Shri A.K. Mahant, 1st.  
Counsel for the applicant, who  
submits that the grievance for  
the redressal of which the applicant  
has approached this Tribunal has  
already been redressed by the  
Respondents and therefore, he seeks  
permission to withdraw the present  
O.A. The prayer is allowed. The  
O.A. is dismissed as withdrawn.

Shri S.B. Jena, 1st. Counsel for  
the B.S.N.L. is present and heard.

Handwritten signature/initials  
(Munim Belur)